

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.101
C.P.(IB)/47(AHM)2023

Proceedings under Section 10 IBC

IN THE MATTER OF:

Q Top Fab Engineering Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 04/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Advocate a/w.
: Ms. Pragati Tiwari, Advocate
For the Respondent :

ORDER

Learned Counsel for the applicant is directed to complete the audit as on 31.03.2024, and file the audited accounts for which the applicant seeks one month. Accordingly, the applicant is allowed to file the latest audited balance sheet for 31.03.2024.

Re-list on 02.08.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)